

## भारतीय रिज़र्व बैंक

**RESERVE BANK OF INDIA** 

वेबसाइट : www.rbi.org.in/hindi Website : www.rbi.org.in इ-मेल email: helpdoc@rbi.org.in

April 21, 2015

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## Monitoring of Foreign Investment under the PIS - Incorporation in Ban List- M/s Kotak Mahindra Bank Limited

The Reserve Bank of India had approved the scheme of Amalgamation of ING Vysya Bank Ltd. with Kotak Mahindra Bank Ltd. with effect from April 01, 2015. Pursuant to the Scheme of Amalgamation, M/s Kotak Mahindra Bank Ltd. has today i.e. April 21, 2015 allotted the equity shares to the shareholders of the ING Vysya Bank Ltd.

The Reserve Bank of India has stated that post allotment of the above shares, the aggregate foreign shareholding in M/s Kotak Mahindra Bank Ltd. has reached the threshold limit. Therefore no further purchase of shares of M/s Kotak Mahindra Bank Ltd. would be allowed through Stock Exchanges in India on behalf of Non-Resident Indian (NRI)/Persons of Indian Origin (PIO)/Foreign Institutional Investors (FII)/ Registered Foreign Portfolio Investor (RFPIs) and through Global Depository Receipt (GDR)/ American Depository Receipt (ADR)/Foreign Direct Investment (FDI).

The Reserve Bank has notified this under schedule - I of FEMA Notification No.20 dated May 03, 2000.

Ajit Prasad

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